

C.A.No. 6894 OF 1997
ITEM No.2

Court No. 5

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 5 in Civil Appeal No.6894/1997

SYNDICATE BANK

Appellant (s)

VERSUS

CHANNAVEERAPPA BELERI & ORS

Respondent (s)

(For substituted service by publication and office report)

Date : 30/07/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA

HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant (s)

Mr. Rajiv Nanda, Adv.

For Respondent (s)

Mr. S.V. Deshpande, Adv.

UPON hearing counsel the Court made the following
O R D E R

Application for substituted service is allowed.

Anita

(Jasbir Singh)
Court Master